

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 252 of 2017 (SZ)

Applicant (s)

Udaya Suvarna,
Karnataka and another.

Vs

Respondent (s)

The Deputy Commissioner/Chairman,
Udipi District Sand Monitoring Committee,
Udipi and others.

Legal Practitioners for Applicant(s)

M/s Ranjan Shetty

Legal practitioners for respondent(s)

M/s Devaraj Ashok for R1 to R4
M/s V.V. Siva Kumar for R6
M/s B. Thilak Narayanan for R7

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 02.05.2019 No representation. For reply of R1 to R4, R6, R7 call on 12.07.2019. (Tmt. S. Meenakumari) Registrar |